NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.101/230/HDB/2017
NAME OF THE COMPANY	Virtusa Software Services Private Limited & Virtusa Consulting Services Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji	Advocate	anilepamaduocates com	p gulfip
		(8.35/4234	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Apparaw, Advers	Corse	58487 47-808	

Heard, Shri.P.Anil Mukherji, learned counsel for the petitioner and Shri.B.Appa Rao, ROC.

The learned counsel for the petitioner requested time to clarify the points. Registry to issue notice to Income Tax Department, directing to file his comments positively before 10.10.2017. Post the case on 10.10.2017.

Member (Technical)

Member (Judicial)